

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

Item No.5 – IA 303 of 2024
In
CP(IB)/102(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Classic Microtech Private Limited
V/s
Adison Granito Private Limited

.....Applicant

.....Respondent

Order delivered on: 14/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Adv. a.w Ms. Abhineet Chaturvedi
For the Respondent : Mr. Arjun Sheth, Adv. a.w Ms. Rhea Sevak, Adv.

ORDER

IA 303 of 2024

Ld. Counsel Mr. Arjun Sheth appears for respondent on advance notice.

Heard Ld. Counsels for both sides.

Ld. Counsel for the respondent brought to notice that reply is not annexed with the application. Ld. Counsel for the applicant undertook to submit reply within one-week.

List for further consideration on 01.03.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)